

OA No. 172/2008  
Date of Order: 12.01.2009

Learned counsel Mr. Y.K. Sharma, for the respondent Nos. 1 & 2, furnished a copy of the Office Order No. 454, dated 10.12.2008 wherein it has been mentioned that as per orders of Accountant General (A&E) Rajasthan, Jaipur the transfer orders of Shri Vishnu Dutt Sharma, Divisional Accountant issued vide this office corrigendum letter No. 1075 dated 8.7.2008, thereby transferring him from office of the Executive Engineer, PHED Dn Ratangarh (Churu) to the office of the Executive Engineer, CAD Jaisalmer Dn. I, Jaisalmer are hereby cancelled, and that therefore, ~~he is~~ submits that the O.A. has become infructuous.

On the other hand, learned counsel Mr. J.R. Chawal, for the applicant, also agrees that in view of the order impugned, having been cancelled by the respondent-department vide aforesaid order, this O.A. has become infructuous.

In the result, this O.A. is accordingly dismissed as infructuous.

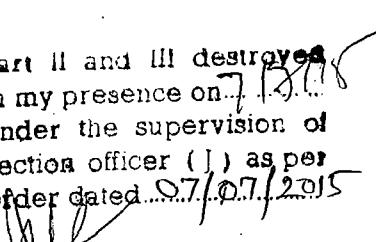
  
[Shankar Prasad]  
Member (A)

[N.D. Raghavan]  
Vice Chairman

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NG-11612  
Dt. 13.2.09

Part II and III destroyed  
in my presence on 13.2.09  
under the supervision of  
Section Officer ( ) as per  
order dated 07/07/2005

  
Section Officer (Record)